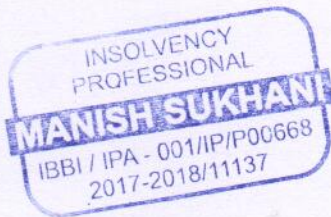


**FORM G**  
**MODIFIED SECOND INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PIK RESOURCE INDIA PRIVATE LIMITED**  
Operating in **Completely Integrated Manufacturing of Plastic Pens,**  
**Colour Pens, Highlighters, etc. at VALSAD, GUJARAT**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>PIK RESOURCE INDIA PRIVATE LIMITED</b> (Formerly known as PIK Studios Private Limited) CIN: U74110MH1998PTC117707
2. Address of the registered office	F 99 North Bombay CHS LTD, Juhu Tara Road, Juhu, Ville Parle (West), Mumbai – 400049
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Plot No. 402, GIDC, Dist. Valsad, Gujarat, 396171
5. Installed capacity of main products/ services	Installed Capacity – 16.8 Lac pieces /day
6. Quantity and value of main products/ services produced/ sold in 2022-23 (by licensee)	Qty – 26 crore pieces (approx.) Value – Rs.24 crores (approx.)
7. Number of employees/ workmen	Approx. 400 (including on contract basis)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing on pripl.ibc@gmail.com [pripl(dot)ibc(at)gmail(dot)com]
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing on pripl.ibc@gmail.com
10. Last date for receipt of expression of interest	04.08.2023 (Original) 26.08.2023 (Extended)
11. Date of issue of provisional list of prospective resolution applicants	14.08.2023 (Original date) 31.08.2023 (Extended)
12. Last date for submission of objections to provisional list	19.08.2023 (Original date) 05.09.2023 (Extended)
13. Process email id to submit-EOI	pripl.ibc@gmail.com



*Manish Sukhani*

**Manish Sukhani**

Registration No: IBBI/IPA-001/IP-P00668/2017- 2018/11137  
AFA No. **AA1/11137/02/041223/105011**, Valid till 04.12.2023  
Resolution Professional - PIK Resource India Pvt Ltd  
(Formerly known as PIK Studios Private Limited)  
Under CIRP VIDE ORDER DATED 06.02.2023

**Regd. Address:** B 213, Orchard Road Mall, Royal Palms, Aarey Colony  
Goregaon (East), Mumbai, Maharashtra, INDIA 400065

**Email:** ca.m.sukhani@gmail.com

**Date:** 11.08.2023  
**Place:** Mumbai